



15 & 16

% 03.12.2009

Present: Mr. Subhash Bansal, Adv. for the Revenue.
Mr. C.S. Aggarwal, Sr. Adv. with Mr. Prakash Kumar,
Adv. for the Assessee.

+ ITA No. 336/2007
ITA No. 25/2008 with CM 74/2008

* The tax effect in this case is much less than Rs.4 lac and on this ground alone we are not entertaining this appeal. It is accordingly dismissed.

In view of the dismissal of this appeal the counter appeal being ITA No. 25/2008 preferred by the assessee is not pressed and the same is also stands dismissed.


A.K. SIKRI, J.


SIDDHARTH MRIDUL, J.

DECEMBER 3, 2009

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